

e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3076 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
District & Sessions Judge,
Tezu, Lohit District, Arunachal Pradesh.

Dated Guwahati, 11th June, 2019.

Sub:- Casual Leave.

Ref:- Application dated 20.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3(three) days casual leave w.e.f. 21.05.2019 to 23.05.2019 along with station leave permission, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3078
Memo NO.HC.VII-21/2008/3077A, dated 11.06.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.

✓ 2. The Systems Analyst, Gauhati High Court.

11/6/19
JT. REGISTRAR (VIGILANCE)

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